

Construction of new airports in the country

†*111. SHRI LAL SINH VADODIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of new airports decided to be constructed by Government during each of the years 2015-16, 2016-17 and 2017-18; and

(b) the names of the places decided for the construction of new airports in each of the said years?

THE MINISTER OF CIVIL AVIATION (SHRI SURESH PRABHU): (a) and (b) Details of the Airports for which Government of India (GoI), has granted 'In principle' approval:

2015-16- Dholera in Gujarat,

2016-17- Dagadarthi Mendal in Nellore Distt, Bhogapuram in Vizianagaram District near Visakhapatnam and Oravakallu in Kurnool District, Andhra Pradesh

2017-18- Hirasar, Distt. Rajkot, Gujarat

2018-19- Jewar in Uttar Pradesh and Hollongi in Arunachal Pradesh

Details of Airports for which GoI, MoCA have granted 'site clearance' approval:

2015-16- Kotkasim Tehsil in Alwar, Rajasthan

2016-17- Kothagudem, Distt. Khammam, Telangana

2017-18- Singrauli in Madhya Pradesh

2018-19- Purandar in Pune.

The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operator. Besides, as per Greenfield Airport Policy, setting up of a Greenfield Airport requires two stage clearances *i.e.* 'Site Clearance' and in-principle' approval.

Increase in air safety violations

*112. SHRI RITABRATA BANERJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there have been rising number of cases of air safety violations by airlines which have led to health problems for citizens during the last three years and if so, the details thereof; and

†Original notice of the question was received in Hindi.